


(28)

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU.**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30-01-2017

**PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND
DR. ASHOK KUMAR MISHRA, MEMBER(T).**

APPLICATION NUMBER : 122/14
PETITION NUMBER : TP 3/17
NAME OF THE PETITIONER(S) : ASIA (CHENNAI) ENGINEERING
COMPANY PT. LTD.
NAME OF THE RESPONDENT(S) : CHINCHOLI SUGAR AND BIO-
INDUSTRIES LTD.
UNDER SECTION : 433(c) (f)

S.NO.	NAME(IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
	ANUPARNA B KEERTHI HEGDE 9945344668	ADVOCATE FOR PETITIONER,	

Advocate for petitioner is present. None appeared for respondents. Fresh notice to the respondents. Counsel for petitioner is directed to serve notice on the respondents by collecting notices from the Registry.

Posted to 16.03.2017.


MEMBER (J)


MEMBER (T)